PATNA HIGH COURT NOTICE

District Judge (Entry Level), Direct from Bar Exam-2023

It is for information to the finally selected candidates under the District Judge (Entry Level), Direct from Bar Exam-2023, whose names are mentioned in the tabular chart annexed herewith, that they have to remove the defects / discrepancies with regard to documents or otherwise as indicated in the chart, within a fortnight failing which recommendation for appointment in respect of them would be liable to be cancelled.

By order of the Court

Patna High Court, Patna

Dated: 17.12.2024

Registrar General

Tabular Chart showing details of the defects / discrepancies found in the documents of the candidates selected under the District Judge (Entry Level), Direct from Bar Exam-2023 which they have to rectify within a fortnight or as the case may be.

SI. No.	Roll No.	<u>Name</u>	Remarks (Defects / Discrepancies)	Steps to be taken by the candidate for the removal of defects / discrepancies as per their undertaking at the time of verification of documents or otherwise on the dates of their respective interview.
1.	10040	AZHAR ALAM	Photo identity proof with corrected father's name and with date & year of birth required.	Submission of self attested copy of Photo identity proof with corrected father's name and with date of birth.
2.	10390	PUSHPANJALI KUMARI	Submitted certified copies of order in respect of pending Complaint Case No. 1847 (c) of 2023 in the Court of C.J.M. Bhojpur, Ara as mentioned in her affidavit.	Her appointment among other would be subject to outcome of the complaint case pending against her. So, she is required to keep the Court informed regularly with the developments in the case.
3.	10492	MANAS KUMAR VATSAL	 Experience certificate (up-to-date) as an Advocate issued from the Principal District & Sessions Judge of the concerned District or Registrar General / Registrar of the High Courts or Secretary General of the Supreme Court, as the case may be, not submitted. Submitted experience certificate as an Advocate from Saket Bar Association alongwith experience certificate as APO issued from the Principal District & Sessions Judge, East Champaran, Motihari. Affidavit regarding discrepancy in his father's name in 10th marksheet and certificate & enrolment certificate required. 	 Submission of experience certificate (up-to-date) as an Advocate issued from the Principal District & Sessions Judge of the concerned District or Registrar General / Registrar of the High Courts or Secretary General of the Supreme Court, as the case may be. Submission of affidavit regarding discrepancy in

4	40555			
4.	10553	MOHD TARIQUE MUSTAFA	Experience certificate (up-to-date) as an Advocate issued from the Principal District & Sessions Judge of the concerned District or Registrar General / Registrar of the High Courts or Secretary General of the Supreme Court, as the case may be, not submitted. Submitted experience certificate issued by	Submission of experience certificate (up-to-date) as an Advocate issued from the Principal District & Sessions Judge of the concerned District or Registrar General / Registrar of the High Courts or Secretary General of the Supreme Court, as the case may be.
			the District Advocates' Association, Purnea.	
5.	10619	KUMARI MANISHA	EWS certificate for the year 2022-23 not submitted. Submitted EWS certificate valid for the year 2021-22.	Submission of EWS certificate for the year 2022-23.
6.	10656	AMOD KUMAR	Experience certificate (up-to-date) as an Advocate issued from the Principal District & Sessions Judge of the concerned District or Registrar General / Registrar of the High Courts or Secretary General of the Supreme Court, as the case may be, not submitted. Submitted experience certificate issued by the Delhi Bar Association.	Submission of experience certificate (up-to-date) as an Advocate issued from the Principal District & Sessions Judge of the concerned District or Registrar General / Registrar of the High Courts or Secretary General of the Supreme Court, as the case may be.
7.	10722	DILIP KUMAR SINGH	OH certificate required from PMCH. Submitted Assessment Report issued by the PMCH as well as application submitted for issuance of disability certificate and Unique Disability Identification (UDID).	Submission of OH certificate as required in terms of Court's Notice dated 19.11.2024 or as per applicable rule in this regard.
8.	11362	JATA SHANKAR MISHRA	 Affidavit regarding discrepancy in candidate's name in intermediate certificate and marksheet required. Experience certificate (up-to-date) as an Advocate issued from the Principal District & Sessions Judge of the concerned District or Registrar General / Registrar of the High Courts or Secretary General of the Supreme Court, as the case may be, not submitted. Submitted experience certificate issued by Delhi Bar Association. 	 Submission of Affidavit regarding discrepancy in candidate's name in intermediate certificate and marksheet. Submission of experience certificate (up-to-date) as an Advocate issued from the Principal District & Sessions Judge of the concerned District or Registrar General / Registrar of the High Courts or Secretary General of the Supreme Court, as the case may be.

9.	11852	NITU KUMARI	Experience certificate (up-to-date) as an Advocate issued from the Principal District & Sessions Judge of the concerned District or Registrar General / Registrar of the High Courts or Secretary General of the Supreme Court, as the case may be, not submitted. Submitted experience certificate as an Advocate from District Bar Association, Bhagalpur alongwith experience certificate as APO issued from the Principal District & Sessions Judge, Bhagalpur.	
10.	11883	RAJAN KUMAR	Experience certificate (up-to-date) as an APO and SDPO issued from the Principal District & Sessions Judge of the concerned District (Saharsa), not submitted. Submitted experience certificate issued by District Prosecution Office, Saharsa.	an APO and SDPO issued from the Principal District
11.	12175	RAM PRAKASH YADAV	Father's name in online application form is KARTA PRASAD YADAV whereas in all certificates / documents the same is written as KAMTA PRASAD YADAV.	Submission of affidavit with a request to correct spelling of his father's name in his online application form as KAMTA PRASAD YADAV in place of KARTA PRASAD YADAV.
12.	12426	AWANISH KUMAR	Experience certificate (up-to-date) as an Advocate issued from the District & Sessions Judge of the concerned District or Registrar General / Registrar of the High Courts or Secretary General of the Supreme Court, as the case may be, not submitted. Submitted experience certificate as an Advocate from Principal District & Sessions Judge, Delhi which is not proper alongwith experience certificate as an APO issued from the Principal District & Sessions Judge, Gopalganj.	Submission of experience certificate (up-to-date) as an Advocate issued from the Principal District & Sessions Judge, Delhi.

13.	12526	SUGANDHA	Residence Certificate not submitted. Submission of Residence Certificate.
13.	12320	PRASAD	 Residence Certificate not submitted. Enrolment certificate not submitted. Experience certificate (up-to-date) as an advocate issued from the District & Sessions Judge of the concerned District or Registrar General / Registrar of the High Courts or Secretary General of the Supreme Court, as the case may be, and as an APO issued from the District & Sessions Judge, Vaishali, Hajipur, not submitted.
14.	13093	NAWEEN KUMAR	 Original graduation certificate not uploaded. Affidavit regarding discrepancy in his father's name in AADHAR Card i.e. RAMDEV PRASAD in place of RAMDEO PRASAD required. Caste certificate not submitted. Submission of original graduation certificate.
15.	13169	RISHI CHANDAN	 Experience certificate (up-to-date) as an Advocate issued from the Registrar General of the Jharkhand High Court not submitted. Submitted experience certificate as an Advocate from the Advocates' Association, Jharkhand High Court. Affidavit regarding acquittal from criminal case namely, G.R. Case No. 1560/2021 P.S. Case No. Bariatu 266/2020 required. Father's name of the candidate in the intermediate certificate is S K Singh whereas in online application form and other certificates / documents the same is written as SANJEEV KUMAR SINGH. Submission of up-to-date experience certificate as an Advocate issued from the Registrar General of the Jharkhand High Court. Submission of certified copy of orders regarding candidate's acquittal from criminal case namely, G.R. Case No. 1560/2021 P.S. Case No. Bariatu 266/2020 on affidavit. Submission of affidavit with regard to father's name in intermediate certificate that S K Singh and SANJEEV KUMAR SINGH are one and the same person.
16.	13246	GULNAZ FIRDAUS	Marksheet of first and second year of B A. LL.B submitted but there is discrepancy in candidate's name in second year B A. LL.B marksheet. Submission of marksheet of second year of B A. LL.B after correction in candidate's name.

17.	13388	MANISH KUMAR PANDEY	certificate is MANISH KR. PANDEY whereas in	Submission of affidavit with regard to candidate's name in matriculation marksheet and certificate that MANISH KR. PANDEY and MANISH KUMAR PANDEY are one and the same person
			SHARMA.	are one and the same person.